

Raipur : No deduction from salaries of Chhattisgarh Government Officials-Employees for corona pandemic lockdown : Chief Minister gives instructions

Many State Governments have issued orders to compulsorily deduct amount from salaries of employees, for corona pandemic relief


Raipur, 02 .

Chief Minister Mr. Bhupesh Baghel has decided that there would be no deduction from salaries of Chhattisgarh Government officials-employees during lockdown pandemic relief. State Government has made extensive arrangements for dealing with COVID-19 infection.

Chief Minister Mr. Baghel said that State Government's officials-employees may voluntarily make financial contribution to CM Relief Fund. Chhattisgarh Governme directed private industrial and business establishments of the state to not to deduct from salaries of employees during lockdown. They may make voluntarily contribut want. It is noteworthy that in many states of the country, governments have issued orders for compulsory rank-wise deduction from salaries of employees, whereas CI Government has decided that no such salary deduction will be done from government officials-employees.

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